

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|---------|---------|--|
| CP243/ 16 | TP94/17 | Hearing | 433(e) | SBI Capital Markets Ltd.Vs Deepak Cables (India) Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

RAJESH S.
ADVOCATE
8123976974

Petitioner

W. Rajesh

Counsel for petitioner is present. He is directed to comply the relevant provisions and rules framed under the I&B Code.

List it on 25.04.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)